## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 56/AId/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Jubilant Capital Put. 4.

SECTION OF THE COMPANIES ACT: U/S 230/232 of companies out of 2013

SI. NO. Name Designation Representation Signature

1. M. M. Bapus. Or Su RD Locafed Sugnature

2. Rahul Agamal Advocate Petitioner RahulAgraf

Sri Rahul Agrawal for the petitioner company and Sri M.K. Bagri, learned Official Liquidator for the Central Government.

The report of the O.L. has been filed and is on record. The learned O.L. seeks time to file an affidavit on behalf of R.D. in a day or two in the Registry of this Tribunal. Hence, the time is granted, a copy thereof to be provided to the counsel for the company petitioner liberty is granted to file a report / affidavit if any in the matter.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHALLEVEDI, MEMBER (Judicial))

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